



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2024

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 05.08.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 5338 of 2024 in Comp. App. (AT) (Ins) No. 693 of 2024	Avocado Realty Pvt. Ltd. Vs. Jigar Bhatt, (Liquidator of RMOL Engineering & Offshore Ltd.)	Rajul Jain	Himanshu Satija Harsh Saxena Ravi Pahwa
2.	I.A. No. 5335 of 2024 in Comp. App. (AT) (Ins) No. 694 of 2024	Budding Mercantile Company Pvt. Ltd. Vs. Jigar Bhatt, (Liquidator of RMOL Engineering & Offshore Ltd.)	Rajul Jain	Himanshu Satija Harsh Saxena Ravi Pahwa
3.	I.A. No. 5331 of 2024 in Comp. App. (AT) (Ins) No. 695 of 2024	Replenish Realty Pvt. Ltd. Vs. Jigar Bhatt, (Liquidator of RMOL Engineering & Offshore Ltd.)	Rajul Jain	Himanshu Satija Harsh Saxena Ravi Pahwa
4.	I.A. No. 5326 of 2024 in Comp. App. (AT) (Ins) No. 714 of 2024	Winsome Realty Pvt. Ltd. Vs. Jigar Bhatt (Liquidator of RMOL Engineering & Offshore Ltd.)	Rajul Jain	Himanshu Satija Harsh Saxena Ravi Pahwa

5.	Restoration Application No. 8 of 2024 in Comp. App. (AT) (Ins) No. 983 of 2022	Interactive Communication Service (India) Pvt. Ltd. Vs. Shipra Estate Ltd.	Swapnil Gupta	Abhirup Dasgupta Ishaan Duggal Ruchi Goyal
6.	Restoration Application No. 9 of 2024 in Comp. App. (AT) (Ins) No. 970 of 2022	Icons Projects India Pvt. Ltd. Vs. Shipra Estate Ltd.	Swapnil Gupta	Abhirup Dasgupta Ishaan Duggal Ruchi Goyal
7.	Comp. App. (AT) No. 217 of 2023 & I.A. No. 5298 of 2023, 4972 of 2024 (PH)	Mrs. Urmila Bairagra Vs. Bairagra Builders Pvt. Ltd. & Ors.	Ansupam Kishore	Tushar John S. Gupta Arjun Maheshwari-R1
8.	Comp. App (AT) (Ins) No. 147 of 2020 & I.A. No. 368, 369 & 448 of 2020 (PH)	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Arjun Asthana Sidhartha Sharma
9.	Comp. App. (AT) (Ins) No. 790 of 2021 (PH)	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma Arjun Asthana Anushka Sarkar Trisha Dhara
10.	Comp. App. (AT) (Ins) No. 299 of 2023 (With Defects) (PH)	Pradeep Kumar Agarwal (HUF) & Anr. Vs. Maruti Ferrous Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma Arjun Asthana

11.	Comp. App. (AT) No. 242 of 2024 & I.A. No. 5502 of 2024 (With Defects)	Col. Ashish Khanna (Retd.) Vs. Delhi Gymkhana Club & Ors.	Deepak Khosla	
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By order of Hon'ble Chairperson
-Sd/-
Registrar